

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 10

CA No.198/2017, 91/2018, 18/2021, 17/2021, 38/2023
And
CP No. 72/Chd/Pb/2016

IN THE MATTER OF:

Sh. Pardeep Chaudhary & Ors

...Petitioners

Vs.

New Suraj Transport Co. Pvt. Ltd. & Ors.

...Respondents

Under Section: 241, 242, 243 CA, 2013 & 53 & 154 NCLT Rules 2016

Since the Hon'ble Member (Technical) is on leave today, hence
the matter is adjourned to 31.05.2024.

-sd-
Court Officer

26.04.2024
Pooja